

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHENNAI**

REGIONAL BENCH – COURT NO. III

Service Tax Appeal No. 42757 of 2014

(Arising out of Order-in-Appeal No. 94 to 97/2014 dated 04.09.2014 passed by Commissioner of Customs Central Excise (Appeals) Cantonment, Tiruchirappalli 620001)

M/s. Jeenys Hotel Pvt Ltd.,

: Appellant

Rep by Mr. V. Chandrasekar Manager Finance
No;3/14 Mc Donalds Road
Cantonment, Trichy 620001

VERSUS

The Commissioner of Customs & C. Ex. (Appeals)

: Respondent

No.1 Williams Road, Cantonment
Tiruchirappalli 620 001

WITH

**(i) Service Tax Appeal No. 42758/ (Jeenys Hotel Pvt Ltd.,);
2014**

(Arising out of Order-in-Appeal No. 94 to 97/2014 dated 04.09.2014 passed by Commissioner of Customs Central Excise (Appeals) Cantonment, Tiruchirappalli 620001)

**(ii) Service Tax Appeal No. 42759/ (Jeenys Hotel Pvt Ltd.,);
2014**

(Arising out of Order-in-Appeal No. 94 to 97/2014 dated 04.09.2014 passed by Commissioner of Customs Central Excise (Appeals) Cantonment, Tiruchirappalli 620001)

**(iii) Service Tax Appeal No. 42760/ (Jeenys Hotel Pvt Ltd.,);
2014**

(Arising out of Order-in-Appeal No. 94 to 97/2014 dated 04.09.2014 passed by Commissioner of Customs Central Excise (Appeals) Cantonment, Tiruchirappalli 620001)

APPEARANCE:

None for the Appellant

Ms. T. Usha Devi, Joint. Commissioner (A.R.) for the Respondent

CORAM:

HON'BLE MS. SULEKHA BEEVI C.S., MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

FINAL ORDER NOS. 40391-40394 / 2021

DATE OF HEARING: 15.01.2021

DATE OF DECISION: 15.01.2021

Order : Per Bench

The Department has filed letter C.No.IV/16/3/2020 - C (AR) dated 03.12.2020 before the Registry along with list of cases, submitting that the cases have been closed as the assessee has opted for Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019. The above cases also are included in the said list. The assessee has conceded to this. As the matter is closed, the appeals are dismissed.

(Dictated and pronounced in open court)

(SulekhaBeevi C.S.)
Member (Judicial)

(P. Anjani Kumar)
Member (Technical)

RKP